

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 64/14(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

NAME OF THE COMPANY: M/s Vector Green Sunshine Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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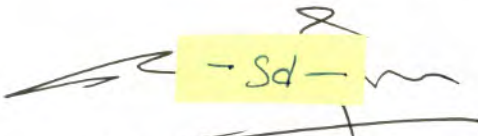
	For the Petitioner (s) :	None		
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	For the Respondent (s) :	None		
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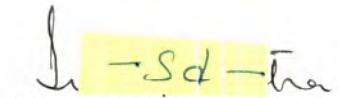
ORDER

Present: None.

Notice to the Petitioner to effect publication in this case for 28th September, 2017. Notice be also effected on the ROC for their report.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**